

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 116
(To be answered on the 2nd February 2017)**

DELAY/CANCELLATION OF FLIGHTS DUE TO FOG

116. **SHRI GAJANAN KIRTIKAR
SHRI BIDYUT BARAN MAHATO
DR. SUNIL BALIRAM GAIKWAD
SHRI ASHOK SHANKARRAO CHAVAN
KUNWAR HARIBANSH SINGH
SHRI SHARAD TRIPATHI
SHRI RABINDRA KUMAR JENA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether a large number of flights, both domestic as well as international of various public and private airlines including Air India have been delayed/cancelled due to dense fog during the current winter season and if so, the details thereof, airline wise;
- (b) the losses incurred by various airlines as a result thereof, airline-wise;
- (c) the names of the airports which have installed CAT-IIIB system in the country;
- (d) whether the Government proposes to make mandatory for all the airports to install CAT-IIIB instrument landing system for low visibility conditions;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) the other steps taken/being taken by the Government to obviate/minimize problems faced by various airlines in taking off and landing during dense fog conditions; and
- (g) whether the market share of Air India has been affected due to bad weather conditions and if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) As per traffic data submitted by the scheduled domestic airlines, details of cancellation percentage of flights delayed for the month of November-2016 and December-2016 is as under:

| Cancellation | November-2016 | December-2016 |
|---------------------|----------------------|----------------------|
| Airlines | | |
| Vistara | 0.23% | 0.40% |
| Spicejet | 0.34% | 1.66% |
| Indigo | 0.79% | 2.83% |
| Jet Airways | 0.17% | 1.77% |
| Air India | 1.29% | 1.91% |
| Air Carnival | 8.74% | 12.03% |

| | | |
|-----------|-------|--------|
| Air Costa | 2.52% | 13.65% |
| Trujet | 6.79% | 5.01% |
| Air Asia | - | 0.11% |

| | | |
|------------------------|---------------|---------------|
| Delay Airlines | November-2016 | December-2016 |
| Vistara | 343 | 522 |
| Spicejet | 673 | 1151 |
| Indigo | 3301 | 4468 |
| Jet Airways & Jet Lite | 1299 | 2727 |
| Air India | 1299 | 1726 |
| Go Air | 707 | 867 |
| Air Carnival | - | - |
| Air Costa | 55 | 78 |
| Trujet | - | - |
| Air Asia | 171 | 256 |

Airlines are not required to submit the details of cancellations / delays specific to dense fog as per the prevailing regulations.

(b): The losses incurred by various airlines for flight delay / cancellation specifically due to fog are not required to be submitted by the airlines as per prevailing regulations issued by Directorate General of Civil Aviation (DGCA). Therefore, this information is not available.

(c): CAT-III is installed at Jaipur, Lucknow and Delhi.

(d) & (e): No Madam, ILS CAT-III is being installed at Amritsar and Kolkata Airports also. This system is considered necessary at those airports where the Runway Visibility frequently falls below 400 meters for a considerable period of time in an year.

(f): With a view to minimize the inconvenience to travelling passengers and to ensure safety of operations during Low Visibility Period all scheduled airlines were directed by DGCA to follow the following instructions:

1. Close monitoring and planning of flights as per weather forecast with proper co-ordination with dedicated teams of IMD/DGCA/AAI/DIAL.
2. In case of low visibility / fog forecast exists. flights not to be planned for Delhi during Zero visibility condition and flight may be rescheduled from the point of origin.
3. Only CAT III aircraft to be scheduled during for hours along with CAT III trained flight crew i.e. P1 & P2 as per visibility condition/RVR.
4. Non CAT III compliant aircraft will have to be rescheduled between 1000 hours to 2000 hours.
5. Prior information to be given to passengers regarding change of flights / schedule, is any.
6. In case of flight delays the passengers to be taken care as per the provisions of the Civil Aviation Requirements.
7. All other conditions contained AIC II of 2009 should be strictly adhered to.

(g): No Madam.
